

ORDER SHEET

O.A / MA / RA / CP NO. 754 OF 2007Applicant/s V.K. MishraRespdts. U D D 2 0 2 8Advocate for Applicant/s Sri Anupam Shukla Advocate for Respondent/s Sri N.P. Singh

Notes of the Registry	Orders of the Tribunal	Sheet No. 7
O.A. is not admitted. counter affidavit/Reply and Rejoinder in exchange- gud. MAs are allowed on 15/5/09. Case Pleadings are complete. Case ripe for hearing Tamam 14/9/10 So (3) 22.9.10 DR (J) List TA/CA/PA/CCA/MA before Hon. Bench for / Cm / order / etc. in a week commencing w.e.f. 30/11/10 DR (J) 22.9.X.	30.11.2010 Hon'ble Mr. Justice S.C. Sharma, J.M. Hon'ble Mrs. Manjuli Ka Grantam, A.M. Even at the time of revising the list none is responding for the applicant. Mr. R.P. Singh, holding brief Mr. H.P. Singh Advocate present for the respondents. Hence, the O.A. is dismissed in default of the applicant. <i>[Signature]</i> A.M. <i>[Signature]</i> J.M.	

Contd. On Sheet No. _____